

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 151

Cepeat No. 10/2024

And

CP/22(CH)2024

IN THE MATTER OF

Rajesh Kumar

...

Petitioner

Versus

Shiv Shakti Fibres Private Limited

...

Respondent

Under Section: 241(1), 242(4), CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 17.05.2024, in supplementary list.

Sd/-

Court Officer

03.05.2024

Atiqur